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ITEM NO.40

COURT NO.10

SECTION IIB

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Crl) No.6715/2012  
(From the judgment and order dated 23/07/2012 in CRM M. No.21487/2012 of  
the HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

RAJESH KUMAR @ RAJA

Petitioner(s)

VERSUS

STATE OF PUNJAB

Respondent(s)

(With appln(s) for interim bail and office report)

Date: 12/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR  
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr. Varinder Kumar Sharma, Adv.

For Respondent(s) Mr. Saurabh Ajay Gupta, AAG (Punjab)  
Mr. Saurabh Singh, Adv.  
Ms. Naresh Bakshi, Adv.

UPON hearing counsel the Court made the following  
O R D E R

The matter is adjourned.

| (VINOD LAKHINA)  
| COURT MASTER

| | (INDU BALA KAPUR)  
| | COURT MASTER

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